



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Allocation of Departments.

GOVERNMENT ORDER NO: 1168 - LD (A) of 2017.
D A T E D: 15 - 03 - 2017.

In partial modification of Government Orders issued on the subject from time to time, the re-distribution of litigation work in the Jammu Wing of the Hon'ble High Court is ordered as under:-

S. No	Name of the Law Officer and Designation	Department allotted
1.	Shri H.A. Siddiqui, Sr. Additional Advocate General	(i) Health and Medical Education Department; and (ii) Department of Law, Justice and Parliamentary Affairs.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of Law, Justice and P. A.

No: LD (A) 2016/35

Dated:15-03-2017.

Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Registrar General, J&K High Court, Jammu.
3. Commissioner/Secretary to Government, Health and Medical Education Department.
4. Principal Government Medical College, Jammu.
5. Director Litigation, Jammu.
6. All officers of the Department of Law, Justice &PA.
7. Concerned Law Officer/ officers.
8. Private Secretary to Commissioner/Secretary to Government, Department of Law, &PA for information of the Secretary.

9. Website Section, Department of Law, Justice & Parliamentary Affairs for updating on the official website.
10. Government Order file.
11. Concerned file.

Ashish Gupta
15.3.17

(Ashish Gupta)
Assistant Legal Remembrancer,
Department of Law, J & PA.

AG
15.3.17